

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020

NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG Infra Build Pvt. Ltd.

SECTION: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Vikky Dang, Advocate on behalf of IRP


ORDER

Notice be issued to the COC to confirm as to who has been recommended as the RP in this case. List this case for consideration on 21st January 2020.

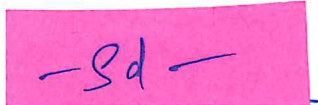
CA 1572/2019 has been filed.

Affidavit of service is still not before us. Let RP takes steps to serve the Ex-Directors namely Mr. Deepak Gupta and Mr. Mukesh Kumar vide affixation at their residential address or such other addresses as may be available.

To come up on 21st January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)